## GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 892 ANSWERED ON 21<sup>st</sup> JULY, 2022

#### **CONVERSION OF SHS INTO NHS**

#### **892. SHRIMATI RAJASHREE MALLICK:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the criteria laid down for upgradation of various State Highways (SHs) to National Highways (NHs) to the country;

(b) the details of various SHs developed as NHs during the last three years and the current year, State-wise;

(c) the funds allocated and utilised for the purpose during the said period, State-wise;

(d) the details of the proposals received from the Government of Odisha which have been approved in this regard during the said period along with those which are pending for approval; and

(e) the details of SHs identified for upgradation to NHs in the State of Odisha under the National Highways Development Project along with the number of SHs upgraded to NHs thereunder in the State so far?

### ANSWER

### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) State roads, including State Highways (SHs), are declared as new National Highways (NHs) from time to time on the basis of well established principles. The criteria for State roads for declaration as new NHs may include some of the following: -

- i. Roads running through length / breadth of the country.
- ii. Connecting adjacent countries, National Capitals with State Capitals / mutually the State Capitals, major ports, non-major ports, large industrial centers or tourist centers.
- iii. Roads having important strategic requirement in hilly and isolated area.
- iv. Arterial roads which enable sizeable reduction in travel distance and achieve substantial economic growth.
- v. Roads which help in opening up large tracts of backward area and hilly region.
- vi. Roads contributing towards achievement of National Highways grid of 100 km.
- vii. Synergy with PM GatiShakti National Master Plan (NMP).

The Ministry is primarily responsible for development and maintenance of NHs. State Governments / Union Territories (UTs) concerned are responsible for development and maintenance of State Roads including State Highways (SHs). State/Union Territory (UT)wise details of NHs developed / constructed during the last three years and the current year are placed at Annexure-I.

(c) State/UT/Agency-wise details of funds allocated and expenditure incurred for development of NHs during each of the last three years and the current year are placed at Annexure-II.

(d) and (e) The Ministry keeps on receiving proposals from various State Governments / Union Territories (UTs) etc., including from the State Government of Odisha, for declaration / upgradation of State roads, including SHs, as new NHs. The Ministry considers declaration of some State roads, including SHs, as NHs from time to time based on the requirement of connectivity, inter-se priority and availability of funds. 13 State roads, including SHs, in a length of 1,234 km have been notified as NHs in the State of Odisha since 1<sup>st</sup> April, 2014. Out of this, about 1,007 km of NHs have been notified under Bharatmala Pariyojana.

#### **ANNEXURE-I**

ANNEXURE REFERRED TO IN REPLY TO PART (a) and (b) OF LOK SABHA UNSTARRED QUESTION NO. 892 ANSWERED ON 21.07.2022 ASKED BY SHRIMATI RAJASHREE MALLICK REGARDING CONVERSION OF SHS INTO NHS

State/UT-wise details of NHs developed / constructed during the last three years and the current year: -

Length in k									
Sr. No.	State / UT	2019-20	2020-21	2021-22	2022-23 (Upto 30.06.2022)				
1	Andhra Pradesh	587	515	347	41				
2	Arunachal Pradesh	94	135	206	30				
3	Assam	247	567	318	38				
4	Bihar	197	691	576	104				
5	Chandigarh	0	0	0	0				
6	Chhattisgarh	198	247	320	41				
7	Delhi	38	20	5	0				
8	Goa	30	49	65	14				
9	Gujarat	292	361	249	92				
10	Haryana	220	406	290	20				
11	Himachal Pradesh	76	89	146	35				
12	Jammu & Kashmir	46	234	263	63				
13	Jharkhand	298	358	298	53				
14	Karnataka	500	425	419	94				
15	Kerala	186	344	76	15				
16	Madhya Pradesh	714	877	871	188				
17	Maharashtra	2,422	2,870	1,534	248				
18	Manipur	304	224	221	46				
19	Meghalaya	0	36	26	10				
20	Mizoram	42	169	239	54				
21	Nagaland	68	197	254	71				
22	Odisha	441	683	544	60				
23	Puducherry	3	7	0	0				
24	Punjab	344	188	150	43				
25	Rajasthan	1,018	825	722	160				
26	Sikkim	29	39	45	6				
27	Tamil Nadu	204	447	470	55				
28	Telangana	340	227	236	36				
29	Tripura	5	78	181	18				
30	Uttar Pradesh	694	917	824	183				
31	Uttarakhand	357	577	354	66				
32	West Bengal	174	400	169	76				
33	A&N Islands	65	113	39	3				
34	DNH & DND	0	3	0	0				
35	Ladakh	4	7	0	0				
	Total	10,237	13,327	10,457	1,966				

#### **ANNEXURE-II**

# ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 892 ANSWERED ON 21.07.2022 ASKED BY SHRIMATI RAJASHREE MALLICK REGARDING CONVERSION OF SHS INTO NHS

State/UT/Agency - wise details of funds allocated and expenditure incurred for development of NHs during each of the last three years and the current year: -

							An	nount in R	s. crore
SI. No.	States/UTs/Schemes/Agency	2019-20		2020-21		2021-22		2022-23 (Till 30.06.2022)	
NO.		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	Andhra Pradesh	1,809	2,011	1,846	1,922	2,116	2,101	1,312	425
2	Arunachal Pradesh	81	81	142	150	310	380	78	19
3	Assam	430	428	420	420	350	357	75	50
4	Bihar	1,899	1,553	2,082	2,170	2,542	2,476	805	431
5	Chhattisgarh	709	697	683	791	648	630	447	370
6	Goa	1,004	976	1,062	726	643	608	461	103
7	Gujarat	545	719	730	828	800	810	400	100
8	Haryana	105	108	160	143	110	96	30	16
9	Himachal Pradesh	160	99	176	182	722	748	290	176
11	Jharkhand	163	182	330	301	350	355	88	71
12	Karnataka	1,361	1,293	1,210	1,224	1,079	1,085	722	224
13	Kerala	294	327	470	525	331	305	150	33
14	Madhya Pradesh	2,279	2,535	1,750	1,958	1,306	1,255	452	164
15	Maharashtra	10,341	10,998	9,849	9,226	6,099	6,145	2,525	1,143
16	Manipur	397	392	147	145	130	124	33	29
17	Meghalaya	35	20	17	19	60	69	15	11
18	Mizoram	85	85	91	89	125	125	31	18
19	Nagaland	445	414	355	308	364	346	80	49
20	Odisha	451	462	601	676	755	768	353	154
21	Punjab	883	1,020	820	675	528	501	180	111
22	Rajasthan	1,124	1,062	842	911	836	846	520	190
23	Sikkim	0	0	5	4	45	40	14	1
24	Tamil Nadu	530	423	716	618	1,200	1,151	500	132
25	Telangana	1,515	1,494	1,000	1,015	970	886	443	155
26	Tripura	65	62	105	100	125	129	31	14
27	Uttar Pradesh	1,838	1,765	1,715	1,798	1,265	1,329	797	308
28	Uttarakhand	964	1,044	960	1,039	665	654	235	82
29	West Bengal	806	792	713	751	593	532	294	134
30	A&N Islands	0	0	1	0	1	0	1	0
31	Chandigarh	5	0	1	0	1	0	1	0
32	Dadar & Nagar Haveli	12	0					00	
33	Daman & Diu	8	0	25	43	32	30	20	7
34	Delhi	83	62	92	50	98	58	55	16
35	Jammu & Kashmir	50	26	70	52	90	68	390	24
36	Ladakh	0	0	20	17	11	0	3	0
36	Puducherry	2	1	21	19	3	1	12	0

37	Other projects under NH(O) / First come first served	1,513	#	-303	#	-206	#	0	0
38	National Highways Authority of India (NHAI)- Cess \$	11,091	11,091	23,850	23,850	36,210	36,210	94,900	48,000
39	NHAI- Toll \$	10,600	10,600	11,500	11,500	12,670	12,670	13,915	6,958
40	NHAI- NH(O) \$	1,000	1,000	2,833	2,833	16,143	16,143	2,050	2,050
41	NHAI-TOT \$	10,000	5,000	10,250	7,262	13,000	5,000	20,000	0
42	National Highways & Infrastructure Development Corporation Ltd. (NHIDCL) under NH(O)\$	2,165	2,165	6,568	6,568	7,079	7,079	1,000	1,000
43	Border Roads Organization (BRO) <sup>\$</sup>	356	354	502	500	352	338	300	41
44	Special Accelerated Road Development Programme for North-East Region (SARDP- NE) including Arunachal Package\$	3,680	3,592	4,540	4,513	4,825	4,782	4,840	272
45	Special Programme for development of Roads In Left Wing Extremism affected Area (LWE) including Development of Vijayawada-Ranchi Road	475	409	425	378	332	329	270	109
46	Externally Aided Projects - Head Quarters, NHAI, NHIDCL \$	1,242	1,242	1,905	1,905	3,151	3,151	0	0
47	Bharatmala BRO, NHIDCL\$					923	923	2	0
48	Development of Ropeways					5	5	100	0
49	NHLML					100	100	0	0
	Total	72,600	66,584	91,297	88,204	119,887	111,738	149,220	63,189
50	IEBR / Borrowings by NHAI	75,000	74,988	65,000	65,036	65,000	65,150	0	0
51	SPV			9,731	9,731	14,006	14,006	0	0
52	InVIT					7,350	7,350	0	0
1 T	Total	147,600	141,572	166,028	162,971	206,243	198,244	149,220	63,189

Alloc. – Allocation; Expd. - Expenditure

Authorizations were made to incur expenditure on purely "First Come First Serve" basis subject to the condition that total overall expenditure does not exceed total allocation made during that Financial Year to ensure that there are least surrender of funds. Therefore, expenditure for some States have been more than the allocation made during that Financial Year.

\*- Negative allocation is reflected as funds were re-appropriated from NHDP-IV (State PWD) to NHAI. However, the State/UT wise allocation was not reduced.

#- Expenditure included in State/UT wise

\$- State/UT wise allocations not made

Allocation of PR/IRQP is not included in the above statement. PR/IRQP is funded from NH(O) from 2021-22.

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